DECLARATION OF ASSETS & LIABILITIES BY -----

MEMBER OF BIHAR VIDHAN SABHA

I-LILL THE DEVI-, son of WID DEDNATH TARRY 48 Vill+Siswabanki

Philipansh Distr. MADHUbani- (Bihar) give hereinbelow the details of the assets (immovable, Movable, bank balance, etc) of my self & my wife.

Inherited ancestral agricultural, non & agricultural land, residential building at -----

are also given below.

S. No.	ils of Immovable assets as on DESCRIPTION	SELF	WHE SPOUSE	Depentent
(i)	Cash	25,000	21,000	10,000
(ii)	Depositi in Banks, Financial institutions & Non-banking Financial Companies.  SBI Vidhan Sabha, Patna  M.B. Gramin Bank, State Bank Of India, Sabha, Patha Bonds debentures & Shares in Companies, Mutual Fund	A/c+30448348	A.Bank.MAM PyxA/c-1044 3 96 RS-22,000 OS.B.I Patron A/c-108394612 OS-40,000	A/c 2921001 00105070 R3-2,000
(iii)	Other Financial Instruments, NSS, Postal Savings, LIC etc. KVS KVP SBI Life LIC	N.A N.A POLNO-576400 942 10696 POLNO- 531673249 RS-50,000	N.A N.A POLNO- 575776918 10L9C LICPOLNO 535727023 RS-2LAC	N.A N.A LICPOLNO 535727016 RS-1LAC
	Lic Bajaj alinze			CELLCAR
(iv)	Moter Vehicles	SCARPID 2011 RS-10,50,000	N.A	RS7,00,000
(v)	Jewellery (Details of Weight & Value)	51,50,000 Silven -25000	N.A	9017-5092500 P1-1,50,000 SILVET-3009 SILVET-3009
(vi)	Revolver	N.A	N.A	N.A
(vii)	Other Assets, such as values of claims/interest	N.A	N.A	N-A

PATNA

गुप्तार देवी Sign. सार कि सार

## B. Details of Immovable assets as on -----2013

SPOUSE WIFE SELF Depentent DESCRIPTION S.No. Agriculturral Land (i) N.A N.A 4,32,500 Location (s) R\$3,62,500 Extent (Total Measurement) Current market Value (ii) Non-Agricultural Land Location (s) 1326,740, Survery (Khata) number (s) 1320/1322 Extent (Total measurement) 21 36,740 Current market Value 1220 Bulldngs (Commercial & Residential) (iii) Siswabuty Location: Residential (a)&(b) 2198 Survey (Khata) mumber (s) RB,65,000 Extent (Total measurement) Current market value N.A N.A (iv) House/Apartments etc. N.A Location: ----Survey number(s) Extent (Total measurement) Current market value NA N.A N.A Others (v)

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5 24 मार देवी Sign. एक विकास

## I give hereinbelow the details of my liabilities/overdues to poblic financial institution and government dues: as on dated ------ 2013

S.No.	Name and Address of Bank/ Financial institution(s) Department(s)		
(a) (i)	Loans from Banks:	No	No
(ii)	Loans from financial institutions		
(iii)	Government dues:-		
	(a) Bihar Vidhan Sabha	LOGNEAR BIDANSALA	3,80,000PS
	(b) Telephone Office, Patna		
	Others		
(b) (i)	Income Tax including surcharge (Also indicate the assessmetn year upto which incom Tax Retun filed. Give also Permanent Account Number (PAN)		
(ii)	Wealth Tax (Also indicate the assessment year upto which wealth Tax return filed.)		
(iii)	Sales Tax (Only in case of proprietary business)		
(iv)	Property Tax		

PATNA

Sign. to Go TO